

**GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 195  
TO BE ANSWERED ON 20/07/2023**

**Water connection to SC Hamlets**

**195. SHRI RAVIKUMAR D.:**

**Will the Minister of JAL SHAKTI be pleased to state:**

- (a) whether the Government is aware that the caste discrimination is being practiced while giving water connections to SC hamlets in the rural areas of many States;
- (b) if so, the measures taken/being taken by the Government to check caste bias in providing the connection; and
- (c) the number of water connections provided to SC hamlets, State-wise?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c) To enable every rural household in the country, including those in Scheduled Caste (SC) hamlets, to have assured potable water at service level of 55 litres per capita per day through tap water connection, since Aug., 2019, Government of India is implementing Jal Jeevan Mission (JJM) - Har Ghar Jal in partnership with States. As on 17.07.2023, out of 19.46 Crore rural households in the country, around 12.58 Crore (58.77%) households are reported to have tap water supply in their homes.

JJM follows a universal approach for coverage of rural households. Further, while allocating the fund under JJM, 10% weightage is assigned for rural SC/ ST population, so as to prioritize their coverage. Also, States/ UTs have been advised to prioritize the coverage of SC/ST concentrated/dominated villages. Details of Scheduled Castes (SCs) households provided with tap water connection is not maintained at Government of India level. State/ UT-wise details of tap water connections in SCs concentrated/dominated habitations, as reported by states/UT as on 17.07.2023, are **annexed**.

Water being a State subject, under JJM the powers to plan, approve, implement, operate & maintain water supply schemes are vested with States. Accordingly, grievances/ complaints etc. are disposed in respective State/UT.

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Annex referred to in reply of Lok Sabha Unstarred Question No. 195 to be answered on 20.07.2023

**State/ UT-wise status of tap water connections in rural households in SC  
concentrated/dominated habitations**  
(as on 17.07.2023)

(Numbers in thousand)

S. No.	State/ UT	Total rural HHs in SC concentrated/ dominated habitations as on date	HHs with tap water connections	% of HHs with tap water connections
1.	Andhra Pradesh	10,78.36	8,34.19	77.36
2.	Arunachal Pradesh	0.54	0.19	35.38
3.	Assam	3,70.65	1,92.96	52.06
4.	Bihar	10,43.21	10,17.52	97.54
5.	Chhattisgarh	4,20.41	2,17.00	51.62
6.	Gujarat	68.16	68.16	100.00
7.	Haryana	2,71.42	2,71.42	100.00
8.	Himachal Pradesh	3,98.94	3,98.94	100.00
9.	J&K	1,34.03	71.46	53.31
10.	Jharkhand	4,99.44	1,79.43	35.93
11.	Karnataka	10,98.03	6,59.78	60.09
12.	Kerala	75.67	35.43	46.82
13.	Ladakh	0.05	0.05	100.00
14.	Madhya Pradesh	7,53.31	3,41.53	45.34
15.	Maharashtra	4,12.59	2,96.05	71.76
16.	Manipur	10.14	6.55	64.60
17.	Meghalaya	2.28	1.31	57.47
18.	Nagaland	0.03	0.03	100.00
19.	Odisha	7,80.20	4,98.03	63.83
20.	Puducherry	19.58	19.58	100.00
21.	Punjab	14,45.84	14,45.84	100.00
22.	Rajasthan	8,65.41	3,79.29	43.83
23.	Sikkim	3.36	3.11	92.45
24.	Tamil Nadu	29,12.56	20,88.60	71.71
25.	Telangana	3,22.07	3,22.07	100.00
26.	Tripura	1,41.41	95.39	67.46
27.	Uttar Pradesh	37,34.03	18,98.27	50.84
28.	Uttarakhand	2,26.67	1,72.57	76.13
29.	West Bengal	47,17.91	17,50.02	37.09
	<b>Total</b>	<b>2,18,06.28</b>	<b>1,32,64.76</b>	<b>60.83</b>

As reported by States/ UTs of A&N Islands, DNH&DD, Goa, Lakshadweep and Mizoram, there are no habitations in these States/UTs with proportion of SC population more than 50%.